

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH EAST DISTRICT: KARKARDOOMA COURTS, DELHI




ORDER

**Sub: Implementation of Online Payment of Fine in all the Courts of North East District, Karkardooma Courts, Delhi.**

In pursuance of letter No. 89704-716/IT Cell/2023 dated 05.12.2023 of Chairman (I.T. & Digitization)/Centralized Computer Committee, Tis Hazari Courts, **the DDO, North East District, Karkardooma Courts, is hereby nominated as Nodal Officer** to deal with the charge-back issues of the Project of implementation of Payment of Fine of North East District, Karkardooma courts, Delhi, with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
06.01.2024

**(Virender Kumar Bansal)**

Principal District & Sessions Judge,  
North-East, Karkardooma courts,  
Delhi.

No. 206 - 218 /Admn./N-E/KKD/2024

Date 08 JAN 2024

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Pr. District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. Sh. Pawan Kumar Jain, Ld. Chairman (IT & Digitization)/CCC, THC, Delhi
4. Officer Incharge (General Branch), NE District, KKD Courts, Delhi
5. Officer Incharge (Computer Branch), Karkardooma Courts, Delhi.
6. All the Judicial Officers of North East District, KKD Courts, Delhi
7. DDO/AAO, Accounts Branch, NE District, KKD Courts, Delhi.
8. Mr. Er. Mohd. Shakeel Saifi, System Analyst, IT Cell and Mr Pawan Kumar, JA, posted in Computer Branch, THC, Delhi.
9. All the Branch Incharges, NE District, KKD Courts, Delhi.
10. Branch Incharge (Computer Branch), Karkardooma Courts, Delhi.
11. PS to undersigned.
12. O/o Ld CMM, NE District, KKD Courts, Delhi.
13. For uploading on LAYERS.
14. The Website Committee, Tis Hazari Courts, Delhi.

  
06.01.2024

Principal District & Sessions Judge,  
North-East, Karkardooma courts,  
Delhi.